

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.1532 of 2020**

Kumar Pankaj Anand

..... Petitioner

**Versus**

Central University of Jharkhand & Ors.

..... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner

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: Mr. Indrajit Sinha, Advocate

For the Respondents

: Mr. Manoj Tandon, Advocate

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**03/Dated: 09/07/2020**

Heard, Mr. Indrajit Sinha, learned counsel for the petitioner and Mr. Manoj Tandon, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Respondents are directed to file counter-affidavit within four weeks.

Post the matter on 09.09.2020.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/